

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 13-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SESSIONS CASE	100532/2017	The State Worli Police Station Vs Mahendra Rajendra Yadav and other 4	
<u>EVIDENCE</u>				
2	SESSIONS CASE	1000416/2018	The State of Wadala Police Station Vs Salim Abdul Wahab Shaikh and Others	z
<u>CHARGE</u>				
3	SESSIONS CASE	100419/2017	SHIVAJI PARK POLICE STATIONComplainant. Vs VIKRAM VIJAY BHUTEKAR AND ORS.02Accused.	
4	SESSIONS CASE	100718/2017	The State of Shivaji Nagar Police Station Vs Jamal Rafiq Shaikh and 2 others	
5	SESSIONS CASE	100050/2018	The State of Pant Nagar Police Station Vs Dinanath Triloki Kori and Other Accud.	
6	SESSIONS CASE	1000498/2018	The State of Shivaji Park police station Vs Abhishek Premchand Gupta and Other 1	PP
<u>REPLY/SAY</u>				
7	SESSIONS CASE	100413/2017	NAGPADA POLICE STATION Vs MOHD. SAIFULLA MOHD. RAUF SHAIKH AND ANOTHER 01	
8	SESSIONS CASE	100282/2019	The State of Maharashtra - Deonar Police Station Vs Rashid Bashir Khan	APP

PROCLAMATION

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 13-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
9	SESSIONS CASE	100358/2018	The State of R.A.K. Marge Police Station Vs Istiyak Abdul Mansuri And Others 04	
<u>DORMANT FILE</u>				
10	SESSIONS CASE	100150/2003	The State of Maha Khar P Stn Vs Yazdi Minochor Bhikaji And 3 Ors	A P P
11	SESSIONS CASE	100149/2003	The State of Maha Vakola P Stn Vs Sativel Punnuswami Devendran And Anr	
12	SESSIONS CASE	100315/2003	The State of maharashtra MIDC Police stn Vs Lalu Gopinath Sharvatai	APP
13	SESSIONS CASE	100390/2003	The State of Maha Vakola P Stn Vs Krushna Chinnu - Chinmay Devendra	A P P
14	SESSIONS CASE	100402/2004	The State of Maha Pant Nagar P Stn Vs Ramesh Kumar Shetty And 8 Ors	A P P
15	SESSIONS CASE	100400/2004	THE STATE OF MAHARASHTRA Vs RAMESH KUMARAN SHETTY	PANDIT
16	SESSIONS CASE	100650/2004	The State of Mah Andheri police station Vs Sham Anna Jadhav @ Raju Ramesh Pawar.	
17	SESSIONS CASE	100271/2005	The State of Maha Jogeshwari P Stn Vs Mohammed Isaq Habib And 23 Ors.	A P P
18	SESSIONS CASE	100086/2005	The State of maharashtra Charkop police stn Vs Smt Padma Prakash Shetty @ Stela	APP

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COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 13-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
19	SESSIONS CASE	100230/2005	THE STATE OF MAHARASHTRA Vs SARVESH JAYSINGH CHAVAN 5 ORS	MHATRE

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 14-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SESSIONS CASE	100134/2018	The State of Dharavi Police Station Vs Manikandan Dasbabu Tewar	
<u>EVIDENCE PART HEARD</u>				
2	SESSIONS CASE	100292/2018	The State of Kurla Police Station Vs Firoj Jabir Khan and Others	
<u>EVIDENCE</u>				
3	SESSIONS CASE	100079/2018	The State of Pant Nagar Vs Nitin Karbhari Pathare	
4	SESSIONS CASE	100101/2018	The State of Wadala T.T. Police Station Vs Arunsingh Sitaramsingh and others 2	
5	SESSIONS CASE	1000433/2018	The State of Bhandup Police Station Vs Siddharath Sunil Dhanawade and Othrs 02	PP

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 16-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE</u>				
1	SESSIONS CASE	100705/2017	The State Shivaji Nagar Police Station Vs Pintukumar Parmeshwar Sahani	
2	SESSIONS CASE	100077/2018	The State of Nagpada Police Station Vs Riyaz Mohammed Samilul Shaikh and 1 Accu.	
<u>APPEARANCE</u>				
3	SESSIONS CASE	100386/2018	The State of N.M. Joshi Marg Police Station Vs Sarvar Maqsud Khan and Other 04	
<u>DORMANT FILE</u>				
4	SESSIONS CASE	100953/2002	The State of Maharashtra Vs Abdul rashid @ Asif @ Karan and Ors.	
5	SESSIONS CASE	101034/2002	The State of Mah Bhoiwada police station Vs Ramusingh Sohansingh Chudawat	
6	SESSIONS CASE	100574/2003	The State of Maharashtra Vs Bablu @ Krishnanand Sampurnanand Shukla	Pandit
7	SESSIONS CASE	100719/2004	The State of maharashtra Nagpada police stn Vs Shanti Lalbahadur Tamang	APP
